

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER**

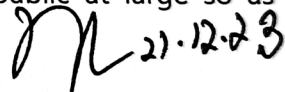
In order to ensure equal pendency of MACT Cases, the following cases pertaining to Police Stations mentioned in Column No. 3, presently pending in the court of PO-MACT-02 (Central) mentioned in Column No.2 is hereby withdrawn and assigned to the Court of PO-MACT-01 (Central) mentioned in the Column No.4 for disposal in accordance with law, **with immediate effect :-**

S. N	Name of Transferor Court (Column No.2)	cases as per Police Jurisdiction (Column No.3)	Name of the transferee Court (Column No.4)
1	Sh. Pankaj Sharma, Ld. PO-MACT-02 (Central)	Police Jurisdiction:- 1. Kashmere Gate 2. Timar Pur 3. Burari 4. DBG Road	Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)

The cases fixed for order/Judgment & designated work shall not be transferred. Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. Besides the above mentioned cases in the list, if there is any connected left over, the same be also sent to the transferee court along with the main case(s).

Fresh Cases or matters shall be presented to, file in or allot in accordance with the Police Station assigned (as mentioned in Column No.03) to the transferee Court of Ms. Ruchi Agarwal Asrani, PO-MACT (Central), Tis Hazari Courts, Delhi.

The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.


(NAROTTAM KAUSHAL)


Principal District & Sessions Judge (HQs)
Delhi

Dated: **21 DEC 2023**

No. **94428 - 453** /F.3(4)/PO-MACT/Gaz/2023

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) THC, Delhi
8. For uploading LAYERS.


Principal District & Sessions Judge (HQs)
Delhi